

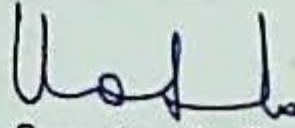
Government of Jammu and Kashmir
Planning Development & Monitoring Department
Civil Secretariat, J&K

Notification,
Jammu, the 13th of December, 2019.

S.O 32 - In exercise of the powers conferred by section 3 of the Census Act, 1948 read with rule 6 A and rule 8(III) of the Census Rules, 1990, the Lieutenant Governor is pleased to announce, the dates between 1st June, 2020 and 15th July 2020 for conduct of House Listing and Housing Census in the Union Territory of Jammu and Kashmir.

The data for the National Population Register will be updated along with House Listing and Housing Census.

By order of the Lieutenant Governor.



Principal Secretary to Government

Planning Development & Monitoring Department

No: PD/PFD/Census/2019/58

Dated: 13.12.2019

Copy to the:

1. Registrar General and Census Commissioner, India, NDCC Building-II Jai Singh Road, New Delhi for information.
2. All Financial Commissioners.
3. Director General Police, J&K.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner Jammu/Kashmir.
7. All Heads of Departments.
8. Director Information, J&K.
9. All Deputy Commissioners.
10. Director Census Operations, J&K Sub office, 285-A, Krishna Nagar Jammu.
11. Private Secretary to Hon'ble Lieutenant Governor.
12. Private Secretary to Chief Secretary.
13. Private Secretary to Principal Secretary to Govt., PD&MD.
14. Stock file/Website, PD&MD.